

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.39/2010

Date of decision:24.11.2011

**HON'BLE Dr. K.B. SURESH, JUDICIAL MEMBER,
HON'BLE Mr. SUDHIR KUMAR, ADMINISTRATIVE MEMBER.**

V.K. Saxena, aged 56 years, S/o Late Shri G.N. Saxena, R/o 539-A, New Colony, B.J.S. Jodhpur. Presently posted at PGT (Phy) K.V., Jhalawar.

: Applicant

Mr. P.S. Chundawat, counsel for applicant.

Versus

1. The Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Sahid Jeet Singh Marg, New Delhi.
2. Assistant Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur.

: Respondents

Mr. V.S. Gurjar, counsel for respondents.

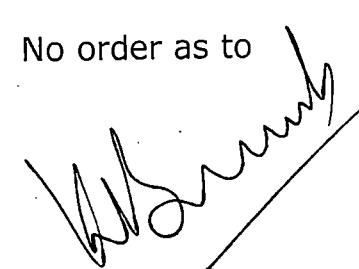
ORDER (ORAL)

Per Dr. K.B. Suresh, Judicial Member

Learned counsel for the applicant would submit that infact the appeal which he had filed was now decided and therefore the O.A. becomes infructuous.

2. In view of the submission made by the learned counsel for the applicant, the O.A. is dismissed as infructuous. No order as to costs.


[Sudhir Kumar]
Administrative Member


[Dr. K.B. Suresh]
Judicial Member

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